

OFFICE OF THE PRINCIPAL DISTT AND SESSIONS JUDGE  
JAMMU

ORDER

No: 77

Date: 01.06.2022

Permission is hereby accorded in favour of Sh. Adnan Sayeed,  
Spl. Mobile Magistrate (Traffic) Jammu to leave the station during the  
summer vacations i.e. w.e.f. 06<sup>th</sup> of June 2022 to 20<sup>th</sup> of June 2022

(Sanjay Parihar)

Pr. Distt. & Sessions Judge  
Pt. District & Sessions Judge  
JAMMU.

No:-1675-80/PDSJ-J

Date: 01.06.2022

**Copy to the:-**

1. Registrar General, High Court of J&K and Ladakh at Jammu/Srinagar for information.
2. Secretary to Hon'ble Mr. Justice D. S. Thakur (Administrative Judge for District Jammu) for information of His Lordship.
3. Chief Judicial Magistrate Jammu
4. Spl. Mobile Magistrate (Traffic), Jammu  
...for information.
5. Office Copy.
6. e-Court for uploading the same on official website.

Pr. Distt. & Sessions Judge  
Pt. District & Sessions Judge  
JAMMU.